

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 71

MA 3002/2019 CA 212/2023 CA 137/2023 CA 170/2023

In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 21.12.2023

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING & FINANCIAL SERVICES LTD

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Aditya Sikka, Advocate appeared for the Union of India.

MA No. 3002/2019

1. Mr. Aditya Sikka, Advocate appeared for the Union of India.
2. Mr. Siddharth Joshi, Advocate appeared for the Respondent.
3. Learned Counsel for the Union of India seeks some time as affidavit served last night.
4. List this MA on **02.01.2024** for hearing.
5. CA No. 212/2023 is connected to MA No. 3002/2019, list this CA on **02.01.2024**.

CA No. 137/2023 –

1. Mr. Ashish Kamat, Learned Senior Counsel appeared for the IL & FS.
2. Mr. Aditya Sikka, Advocate appeared for the Union of India.

3. Heard Counsel appearing for the IL & FS. Rejoinder shall be heard tomorrow and thereafter Counsel for the Union of India shall be heard.
4. List this matter on **22.12.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna